

| 1     | 2             | 3      | 4      | 5               |
|-------|---------------|--------|--------|-----------------|
| 23    | Sikkim        | 100    | 0      | -nil-           |
| 24    | Tamil Nadu    | 57200  | 51480  | 22880           |
| 25    | Tripura       | 800    | 320    | 65              |
| 26    | Uttar Pradesh | 51700  | 41360  | 18095           |
| 27    | Uttaranchal   | 3400   | 1020   | UC not received |
| 28    | West Bengal   | 39300  | 35370  | 11235           |
| TOTAL |               | 500000 | 410334 | 172842          |

**Problems due to insufficient infrastructure in metro cities**

3201. DR. K. MALAISAMY : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is not a fact that a major problem has arisen for want of sufficient road potential, flyovers, overbridges, parking space etc., in major cities in view of the unprecedented growth of vehicles and the aptitude of people to use them in India;

(b) if so, whether Government is capable of handling this macro level serious problem;

(c) whether a detailed study is undertaken on this serious situation and taken lessons from foreign countries;

(d) the measures taken in a short term and long term basis; and

(e) the time-frame by which the present crisis would be mitigated and tackled once and for all?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) No Sir. Increasing road space, flyovers, overbridges and parking space etc. to match the growth of personal vehicles is not the solution.

(b) to (d) The solution for the urban mobility challenges lies in implementation of the National Urban Transport Policy by the State Governments and Urban Local Bodies in letter and spirit. The National Urban Transport Policy envisages prioritization of investment in public transport, pedestrianisation and non motorized transport, land use and transport integration, Intelligent Transport Systems, transport demand management etc. In line with the National Urban Transport Policy, investment from Government of India is prioritized for public transport, namely, Metro Rail Projects, Bus Rapid Transit Systems and buses for urban transport under JNNURM. To promote urban transport planning and capacity building in urban transport, as envisaged in the National Urban Transport Policy, Government of India has also sanctioned new schemes for Urban Transport Planning and Capacity Building which provide Central Financial Assistance for the same.

(e) No definite time frame can be given for mitigation and tackling all the current urban transport issues once for all as it depends on number of factors like availability of funds, capacity building, institutional and legal frameworks as well as emerging challenges.

#### **Renovation of Government houses**

3202. SHRI SHREEGOPAL VYAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether renovation or upgradation of government houses in Delhi has been started;
- (b) if so, the reasons why the said work has not been started so far in H-Block, Sarojini Nagar;
- (c) whether Government is aware that even after allotment of the government accommodation to the allottees, it takes more than three months for possession;
- (d) if so, the action Government has taken in this regard and the reasons thereof; and
- (e) whether Government is aware that the problem of water leakage is being faced by the people living in Sarojini Nagar, if so, the action Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Yes, Sir.

- (b) The renovation work on vacation of quarters in H Block, Sarojini Nagar is in progress.
- (c) In few cases, the renovation/upgradation work takes more than three months due to restricted hours of work, extent of repair/renovation required and involvement of multiple agencies. Sometimes delay also occurs due to time taken in finalization of tenders, etc. and slow pace of work on part of agencies.
- (d) Action is taken against the agency for delayed performance as per relevant clause of the Agreement.
- (e) The water leakage in GI pipe main line for water supply is repaired by NDMC and internal complaints are attended by CPWD.

#### **Construction of boundary wall in R.K. Puram**

3203. SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether, while construction of boundary wall in R.K. Puram Sector-I, CPWD has closed the service lane and service road causing enormous difficulty to the residents;
- (b) whether it is a fact that an assurance was given that the same will be opened on the request of allottees; and